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**NATIONAL COMPANY LAW TRIBUNAL**  
**DIVISIONAL BENCH**  
**CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,  
CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/01/2017 AT  
10.30 AM**

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**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

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**APPLICATION NUMBER** :  
**PETITION NUMBER** : TCP/109/2016  
**NAME OF THE PETITIONER(S)** : G.S. Rajesh  
**NAME OF THE RESPONDENT(S)** : M/s Mars Consortium Infra P. Ltd & 5 otrs  
**UNDER SECTION** : 397/398

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**S.No. NAME (IN CAPITAL)  
SIGNATURE** **DESIGNATION**

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**REPRESENTATION BY WHOM**

Counsel for Respondent - II

SIDDARTH

SPK

Counsel for R2

R LAKSHMI Ratan

SPK

For Counsel for Petitioner

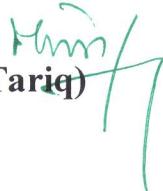
Counsel for Petitioner

**ORDER**

Counsels representing both the parties are present. Counsel for petitioner sought time for filing objections to the report of the auditor. Time extended at request.

Put up on 13.02.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)  
Member (Judicial)



(K. Anantha Padmanabha Swamy)  
Member (Judicial)

